

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-154(PB)/2017

IN THE MATTER OF:

Quantum Projects Infra Pvt. Ltd.	Applicant/Petitioner
Vs		
Amrapali Silicon City (P) Ltd.	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Coram:

Order delivered on 29.06.2017

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/
Petitioner

: Shri Sanjeev Dagar, Advocate

For the Respondent

: Shri Ankur Gupta, Advocate

ORDER

Learned Counsel for the petitioner has apprised us that similar petitions under Section 7 have been filed, which are now posted for hearing on 4th July, 2017. The details of similar petitions is as under:

1. (IB)-121 (PB)/2017
2. (IB)-122 (PB)/2017
3. (IB)-123 (PB)/2017

List all the above-mentioned petitions for hearing on 4th July, 2017 before the Principal Bench.

Sd-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

29.06.2017
V. Sethi